

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-360-2020

Kashianth Jairam Shetye ... Petitioner.
Versus
State of Goa and anr ... Respondent

Mr. Kashianth Jairam Shetye , petitioner present in person.

Mr. Deep Shirodkar, Additional Government Advocate for the respondent No.1.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 2nd December, 2020.

P.C.:

The respondents to place on record whether the provision which is challenged in this petition is also challenged directly before the Hon'ble Supreme Court.

2. Mr. Shetye states that he will serve a copy of the petition on the Standing Counsel for the Central Government latest by the end of this week.

3. Stand over to 14/12/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.